

Departments for encadrement in the ISS have been so encadred. A proposal is also under consideration to encadre posts above Grade I of ISS (Rs. 1800---2000) carrying statistical functions in various economic and other Ministries in suitable Grades of the ISS.

Promotion of Indian Statistical Service Personnel

1976. DR. C. SILVERA :
SHRI G. VARADARAJ :
SHRI M. KADHARSHA :

Will the PRIME MINISTER be pleased to state :

(a) in which year the officers of XI batch of Indian Statistical Service were promoted ;

(b) whether the XII and XIII batches of I. S. S. officers are due for promotion; and

(c) if so, the reasons for delay in their promotion and by when they are likely to be promoted?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA):
(a) 1984.

(b) As per existing rules of ISS, XII batch of Grade IV officers became eligible for consideration for promotion to Grade III in September, 1985. The XIII batch officers are not yet eligible.

(c) Grade IV officers will be considered for promotion to Grade III of the ISS as soon as the seniority list of Grade IV officers, which is presently *sub-judice* in the Supreme Court ceases to be so.

Government-Mizo-National Front talks

1977. SHRI SUKOMAL SEN :
SHRI KALPNATH RAI :
SHRI KAPIL VERMA :

Will the Minister of HOME

AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the report published in the Statesman of the 28th September, 1985 under the caption "Setback to Centre's talks with Laldenga";

(b) if so, what are the details of the ongoing talks between Government and Mizo National Front Chief on the issue of Mizoram; and

(c) whether it is a fact that the MNF Chief has expressed his intention to go back to London ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNATIONAL SECURITY (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) and (c) Talks are still continuing. It would not be in public interest to disclose any details at this stage.

Promotion of IAS/IPS Officers

1978. DR. SHYAM SUNDAR MOHAPATRA : Will the PRIME MINISTER be pleased to state:

(a) the names of IAS officers who have been empanelled as Joint Secretary, but who have not served as District Magistrate or Deputy Commissioner in a district ;

(b) the names of IPS officers who have been promoted as Joint Secretary, but who have not served as Superintendent of Police in a district; and

(c) the names of IAS officers who are presently working in the Central Government in Delhi and have not served as District Magistrates so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) and (b) A minimum period of service as District Magistrate/Deputy Commissioner in the case of an IAS officer and a

Superintendent of Police in the case of an IPS officer has not been prescribed as a condition for empanclement/appointment as Joint Secretary at the Centre. About 1500 officers belonging to the IAS and IPS have been empancled for appointment at the level of Joint Secretary at the Centre. Information about the names of IAS/IPS officers who have not served as District Magistrate/Deputy Commissioner/Superintendent of Police is not readily available.

(c) The number of IAS officers posted in Delhi who had not served as District Magistrate/Deputy Commissioner for at least 2 years is 314. However, it may be relevant to add that many of these officers have field experience for two to three years having worked in other field posts like Sub-Divisional Officers, District Revenue Officers, Chief Executive Officers (Zila Parishad), Settlement Officers, District Development Officers etc.

Criteria evolved by Mathew Commission to identify Hindi speaking area

1979. SHRI BHAGATRAM MANHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Mathew Commission constituted to identify the Hindi speaking areas to be transferred to Haryana in lieu of Chandigarh, has evolved any criteria for such identification.

(b) if so, what are the details thereof; and

(c) what progress had so far been made by the Commission in this regard.

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c) The Commission is yet to submit its report. Its term has been extended up to 15th January, 1986.

Scrapping of LCA Project

1980. SHRI DHARAM CHANDER PRASHANT :
SHRI KISHOR MEHTA :
SHRI SURESH KALMADI:

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Light Combat Aircraft Project is being scrapped ;

(b) whether it is also a fact that Dr. S. R. Valluri, Director General of Aeronautical Development Agency and Shri Raj Mahendra, Chief Design Consultant have resigned, if so, the reasons therefor ;

(c) whether Government are negotiating with the General Electric Company of US for 404 engine for the LCA; and

(d) whether the cost of LCA is being revised ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) No, Sir The programme is on schedule.

(b) Yes, Sir. Shri Raj Mahindra resigned on the ground that he believed that he did not enjoy the confidence and support of some at higher quarters connected with Aeronautical Development Agency (ADA) administration. Dr. Valluri sent his resignation alongwith Shri Raj Mahindra's resignation on the grounds that as he had consistently supported Shri Raj Mahindra he too would have to go as he could be deemed to be the person who caused this embarrassment to the Government.

(c) The Government is negotiating with a number of engine manufacturers.

(d) No, Sir.